## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4209 ANSWERED ON:20.12.2011 CREATION OF NEW STATES Mahajan Smt. Sumitra;Meghwal Shri Arjun Ram ;Panda Shri Prabodh;Rani Killi Krupa;Ray Shri Rudramadhab ;Shukla Shri Balkrishna Khanderao Balu Shukla

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether suggestions have been received from various quarters for constituting new Re-organisations Committees/Commissions for creation of new States;

(b) if so, the details thereof;

(c) whether the Union Government has taken up the matter with various State Governments and other stakeholders; and

(d) if so, the details and the outcome alongwith the time by which the new States are likely to be created including Telangana?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): Creation of any new State has wide ramifications and direct bearing on the federal polity of our country. The Government of India moves in the matter only when there is a broad consensus in the parent State, that one part thereof may be separated to form a new State. Government takes decision on the matter of formation of new States after taking into consideration all relevant factors. Action by the Government would depend on the felt need and general consensus.